


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.319/9/HDB/2018
NAME OF THE COMPANY	Trivista Steel and Power Pvt Ltd
NAME OF THE PETITIONER(S)	Speed Roadways Pvt Ltd
NAME OF THE RESPONDENT(S)	Trivista Steel and Power Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shanad sayli	Advocate	924885914	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mandru Reddy			

ORDER

Counsel for operational creditor is present.


Counsel for Corporate Debtor is also present.

Again he requested time for filing reply/counter.

Time extended as last chance.

No further adjournment will be given.

List the matter on 01.10.2018.



Member(Judl)